

Date of
Order

Order

25.7.91

None present for the parties.

May be listed for
hearing on 26.7.91.C. Krishna
Gopal Krishna
Member (Judl.)(Kaushal Kumar)
Vice Chairman26.7.91

None present for the parties

The T.A is hereby
dismissed in default for want of

Prosecution.

C. Krishna
Gopal Krishna
Member (Judl.)(Kaushal Kumar)
Vice ChairmanCopy of order sent to Pet. Adv. & Resptd.
No. 1 by Regd. Also Vide No 3188-3189 dt. 7/8/91.